

(c) what steps have been taken to widen National Highway No. 8 at the said point ; and

(d) detailed proposals for its repairs and amount sanctioned therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI Z.R. ANSARI) : (a) No, Sir. The road is kept traffic worthy by carrying out repairs wherever needed within the available funds.

(b) Presumably the Hon'ble Member has in mind the Unda nala bridge. It is correct that a number of accidents have occurred in the past at/near this bridge.

(c) and (d). This bridge and its approaches are at present not upto the National Highway standards. Two estimates aggregating to Rs. 78.82 lakhs for reconstruction of the existing weak and narrow bridge with two lane approaches conforming to National Highway standards, have already been sanctioned and the work is in progress.

Stay of CHS Officers even after Promotion

4443. DR. PRATAP WAGH : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) the number of Central Health Service officers continuing at the same hospital for the last 5 years even after getting repeated promotions ; and

(b) the broad guide lines for transfer of CHS officers periodically ?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (KUMARI KUMUDBEN M. JOSHI) : (a) The information is being collected and will be laid on the Table of the House.

(b) The Central Health Service Rules provide that the officers recruited to this Service have a liability to serve anywhere in India. Transfers from one station to another are ordered in accordance with the

pattern of transfer orders which was issued in 1971. Copy laid on the Table of the House. (Placed in Library. See No LT-8687/84).

Introduction of Fast Trains of Higher Speed

4444. SHRI SURAJ BHAN : Will the Minister of RAILWAYS be pleased to state :

(a) whether there is any proposal to introduce fast trains consisting of 25-30 coaches and running at 140 to 160 kilometre per hour ;

(b) if so, by when and on what routes such trains are likely to be introduced ;

(c) what infrastructure is required for such high speed trains and how much of it the Railways have at present ;

(d) whether the speed of the present super fast trains are proposed to be revised upwards ; and

(e) if so, when and what would be the speed of such trains in each case ?

THE MINISTER OF RAILWAYS (SHRI A.B.A. GHANI KHAN CHOUHDURY) : (a) No, Sir.

(b) Does not arise.

(c) Existing track, signalling and Rolling Stock etc. are not generally fit for running trains at 140-160 kmph. Ground facilities including maintenance facilities for handling such long trains comprising 25-30 coaches are also not available.

(d) and (e). Increase in speed of a train results in an increase in its resistance to motion and hence generally results in a reduction in the number of coaches and thus reduces the overall carrying capacity of the train. It is, therefore, not the policy of Railways to increase the speed of super-fast trains to 140-160 kmph in the near future.

Constitution of Central University Courts

4445. SHRI G.Y. KRISHNAN : Will